

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No. 97

Dated 13.04.2020

Considering the present situation due to sudden Outbreak of COVID-19, Sri Chinmoy Das, Bench Clerk, Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore, Hooghly will attend POCSO Court of Serampore Sub-Division in place of Sri Souvik Bhar, Office Assistant, Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore, Hooghly and Sri Rabindra Nath Poddar, Group-'D' Staff, Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore, Hooghly will also attend his duties at Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore, Hooghly on the aforesaid date (i.e. on 15.04.2020) along with Sri Chinmoy Das in place of Sri Nitish Ghosh, Process-Server attached to Judge-in-Charge, Nezarath Department, Serampore

This Office Order 96 dated 11.04.2020 is modified to this extent only.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly